

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/114/2016  
NAME OF THE PETITIONER(S) : K. Balagangadharan & another  
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others  
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Moham Pulickal } Advocate for  
Narasimhan, R Polty } Petitioner



S. ASWINI  
for M/s Fox Mandal &  
Associates  
For R2, RA2  
R45

S. Aswini

SHIBY JOSE KIDANUR  
BENNY ANTHONY PAREL  
R6 + R7



1) K. RAMASAMY  
G.V. MOHAN KUMAR  
Counsel for Respondent 1 & 2

G. Mohan

## **ORDER**

Counsel for petitioners present. Counsel for R1 & R2, counsel for R3 to R5 and counsel for R6 & R7 are present. Counsel for R1 & R2 and R3 to R5 prayed time for making submissions stating that the senior counsel could not attend before the Tribunal due to personal inconvenience. At request of both parties, time is enlarged for making submissions. Put up on 10.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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